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ASSAM ACT XV OF 1955
THE ASSAM APPROPRIATION (No.III)
ACT, 1955

(Passed by the Assembly)

(Received the assent of the Governor of Assam on the 16th
July 1955)

[Published in the *Assam Gazette*, dated the 20th July 1955]

An

Act

*to authorise payment and appropriation of certain further
sums from and out of the Consolidated Fund of the
State of Assam to the service of the year ending
on the thirty-first day of March 1956*

BE it enacted by the Assam Legislative Assembly
as follows :

Short title.

1. This Act may be called the Assam Appropria-
tion (No.III) Act, 1955.

Issue of
Rs.89,19,863
out of the
Consolidated
Fund of the
State of
Assam for
the year
1955-56.

2. From and out of the Consolidated Fund of the
State of Assam there may be paid and applied sums
not exceeding those specified in column (3) of the
Schedule amounting in the aggregate to the sum of
eighty-nine lakhs, nineteen thousand, eight hundred
and sixty-three rupees towards defraying the several
charges which will come in course of payment during
the year ending on the thirty-first day of March 1956,
in respect of the services specified in column (2) of the
Schedule.

Appropria-
tion.

3. The sums authorised to be paid and applied
from and out of the Consolidated Fund of the State of
Assam by this Act shall be appropriated for the services
and purposes expressed in the Schedule in relation to
the year ending on the thirty-first day of March 1956.

[Price : 1 a. or 1 d.]

SCHEDULE

(1) Grant No.	(2) (Services and purposes) Major Heads	(3) Sums not exceeding		
		Voted by the Assembly	Charged on the Con- solidated Fund	Total
		Rs.	Rs.	Rs.
3	Charges on account of Excise	21,660	...	21,660
5	Charges on account of Forests.	20,757	...	20,757
7	Charges on account of Motor Vehicles Taxation Act.	73,000	...	73,000
10	Charges on account of General Administration.	2,82,080	...	2,82,080
11	Charges on account of Administration of Justice.	56,770	...	56,770
12	Charges on account of Jails	36,906	...	36,906
13	Charges on account of Police	19,700	...	19,700
15	Charges on account of Scien- tific Departments.	1,888	...	1,888
16	Charges on account of Edu- cation.	5,29,239	...	5,29,239
17	Charges on account of Medical.	1,64,369	...	1,64,369
18	Charges on account of Pub- lic Health.	3,76,506	...	3,76,506
19	Charges on account of Agri- culture.	1,14,444	...	1,14,444
20	Charges on account of Vete- rinary.	9,41,270	...	9,41,270
21	Charges on account of Co- operation—			
	I.—Co-operative Societies	46,000	..	46,000
22	II.—Rural Development ..	8,56,475	...	8,56,475
23	Charges on account of In- dustries—			
	I.—Sericulture and Weaving	15,500	...	15,500
24	II.—Cottage Industries ...	2,18,480	...	2,18,480
26	Charges on account of Miscellaneous Depart- ments.	2,63,505	...	2,63,505
27	Charges on account of Civil Works (excluding Tools and Plant and Establish- ment charges).	4,90,641	...	4,90,641
29	Charges on account of Elec- tricity Schemes.	3,36,550	...	3,36,550
31	Charges on account of Fa- mine Relief.	2,25,000	...	2,25,000
33	Charges on account of Sta- tionery and Printing.	6,75,828	...	6,75,828

(1) Grant No.	(2) (Services and purposes) Major Heads	(3) Sums not exceeding		
		Voted by the Assembly	Charged on the Consoli- dated Fund	Total
		Rs.	Rs.	Rs.
35	Charges on account of Do- nation for Charitable pur- poses, etc.	2,20,731	...	2,20,731
36	Charges on account of Con- tribution.	4,13,153	...	4,13,153
44	Charges on account of Pre- partition payments.	1,05,188	...	1,05,188
48	Charges on account of Capi- tal Outlay on Industrial Development.	2,07,113	...	2,07,113
49	Charges on account of Capi- tal account of Civil Works outside the Revenue Accounts.	10,000	...	10,000
50	Charges on account of Capi- tal Outlay on Electricity Schemes.	17,34,110	...	17,34,110
53	Charges on account of Loans and Advance.	4,63,000	...	4,63,000
Grand Total ...		89,19,863	..	89,19,863